NATIONAL COMPANXLAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.133/ BB/2017	-	Await report of ROC	252(3)	APMG India Certifications Pvt. Ltd. Vs ROC

SL. NO.

NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ARUN CHANDRAN.K

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ORDER

PCS for Petitioner is present. ROC filed his report. Heard PCS. For consideration list it on 25.01.2018.

Member (T)

Member (J)